

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 207
(IB)-626(ND)2020

IN THE MATTER OF:

M/s. All That Jazz Event & Entertainment Private Limited. ... Applicant/Petitioner

Versus

BW Business World Media Private Limited. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 13.01.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Adv Yahya Batatawala for the Operational Creditor.

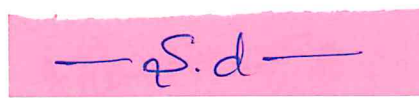
ORDER

On the request of Ld. Counsel appearing for the Applicant, fresh notice be issued against the Respondent by all modes including the email id of the Respondent. The affidavit of service be filed within a week from today.

List the matter on 23rd February, 2021.



**(L. N. GUPTA)
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**